# Central Administrative Tribunal Principal Bench

CP No.353/2017 in OA No.4078/2014

New Delhi, this the 25<sup>th</sup> day of May, 2017

## Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Munna Lal Kanojia, S/o Shri Maiku Lal Aged 50 years Approx B-21/B, Chankaya Place, Pankha Road New Delhi-110059.

...Applicant

(By Advocate : Shri Vinod Zutshi )

#### **Versus**

- Shri Rajiv Gauba, Secretary
   Ministry of Urban Development(MOUD)
   Nirman Bhawan, New Delhi-110001.
- 2. Shri A.K. Mittal
  Chairman-cum-Managing Director
  NBCC Ltd. NBCC Bhawan
  Lodhi Road, New Delhi-11003.1.
- Shri Manas Kaviraj
   Chief General Manager(HRM)
   NBCC Ltd., NBCC Bhawan
   Lodhi Road, New Delhi-110003.

...Respondents

### **ORDER (ORAL)**

#### **Justice Permod Kohli:**

The respondents have passed order dated 27.04.2017 pursuant to the directions of this Tribunal dated 03.02.2017 in OA No.4078/2014. After arguing for some time, learned counsel for the applicant seeks to withdraw this

Petition with liberty to file a fresh OA challenging the order passed by the respondent. Suffice it to say that the applicant is entitled to remedial measure, if aggrieved by the order in accordance with law. This CP is dismissed as withdrawn.

( K.N. Shrivastava ) Member (A) ( Justice Permod Kohli ) Chairman

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